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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH AT JODHPUR**

**Original Application No.93/2011
with
Misc. Application No.68/2011**

Jodhpur, this the 05th March, 2013

CORAM

HON'BLE MR. JUSTICE KAILASH CHANDRA JOSHI, MEMBER (J)
HON'BLE MS. MEENAKSHI HOOJA, MEMBER (A)

Umesh Singh Chouhan S/o Shri Rajvir Singh Chouhan, aged about 34 years, R/o J-124 Ballabh Garden, Sudarshan Nagar, Bikaner, approved for appointment as substitute against group D post by the General Manager, North Western Railway, Jaipur.

.....**Applicant**

Mr. J.K.Mishra, counsel for applicant.

VS.

1. Union of India though General Manager, North Western Railway, Jaipur.

...**Respondent**

Mr. Aditiya Singhi for Mr. Manoj Bhandari, counsel for respondent.

ORDER (ORAL)

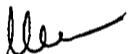
Per Justice K.C. Joshi, Member (J)

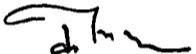
Heard the learned counsels on both sides. Learned counsels on both sides submit that a similar matter OA No.243/2006 was decided by this Bench of Tribunal and allowed the same in favour of the applicant therein vide order dated 12.08.2010, and some other similar matter bearing OAs No.302/2010, 29/2011, 30/2011, 31/2011, 32/2011, 33/2011, 34/2011, 35/2011, 40/2011, 41/2011 and 107/2011 have also been allowed by this Tribunal vide recent order dated 11th of January, 2013.

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2. They further submit that the said order has been challenged in D.B. (Civil) Writ Petition No.10603 of 2010 before the Hon'ble Rajasthan High Court at Jodhpur, and that writ petition is pending before the Hon'ble High Court.

3. In view of the above, we direct that based on the decision in the said writ petition the applicant shall be granted the same quantum of benefit as is available to the applicants in OA No.243/2006. Respondents are directed to follow the judgment of the Hon'ble High Court to be given in D.B.(Civil) Writ Petition No.10603/2010. Accordingly, the present OA No.93/2011 stands disposed of along with the Misc. Application No.68/2011 for condonation of delay. No order as to costs.


[Meenakshi Hooja]
Administrative Member


[Justice K.C. Joshi]
Judicial Member

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